

Coord-09/1/2018-CDN-MCA
Government of India
Ministry of Corporate Affairs

.....
5th floor, 'A' Wing, Shastri Bhawan
Dr. Rajendera Prasad Road
New Delhi-110001
Dated: 01.06.2018

OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Sh. Vedant Ojha, Assistant Director is hereby designated as Central Public Information Officer in respect of CSR Cell of the Ministry with immediate effect and until further orders.



(J.S. Audhkhasi)

Deputy Secretary to the Govt. of India

To

Sh. Vedant Ojha
Assistant Director

Copy to:-

1. PPS to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS (G)/JS (AC)
4. Dir(RT)
5. Ms. Seema Rath, DD w.r.t. OM No. 10/01/2016-CSR dated 23.05.2018
6. All Sections, MCA
7. e-Governance Cell with a request to upload the Office Order under the RTI Column on the website of this Ministry, with caption "Designation of CPIO in respect of CSR Cell in MCA- Office Order dated 01.06.2018".